

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2604
ANSWERED ON:29.03.2012
MAINTENANCE OF DAMS
Dhanaplan Shri K. P.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has the responsibility of the security and maintenance of various dams;
- (b) if so, the details thereof, State-wise and dam-wise; and
- (c) details of the dams located in earthquake prone areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The responsibility of security and maintenance of the dams lies with the concerned owners of the dams, i.e state Governments or public sector undertaking etc.
- (b) Does not arise in view of (a) above.
- (c) Depending on severity of earthquake, India has been divided from seismic aspects in four zones II,III,IV and V. India has 5125 large dams (as per National Register of Large dams maintained by Central water Commission) and each dam lies in any of the above zones depending upon the location of dams.